

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 764  
TO BE ANSWERED ON 08.02.2022**

**CONCEALMENT OF COVID-19 DEATHS**

**764. SHRI VISHAMBHAR PRASAD NISHAD:  
SMT. CHHAYA VERMA:  
CH. SUKHRAM SINGH YADAV:  
SHRI RAM NATH THAKUR:**

Will the Minister of HEALTH & FAMILY WELFARE be pleased to state:

- (a) Whether number of deaths due to COVID-19 has been concealed by the State Government: If not, the reasons thereof;
- (b) If so, the details thereof, State-wise;
- (c) Whether some States have revised the death figures nine times the deaths reported by respective States earlier;
- (d) If so, the details thereof, State-wise; and
- (e) Whether Government would conduct fresh survey by Central agencies in this regard to ascertain the real number of deaths?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(DR BHARATI PRAVIN PAWAR)**

**(a) to (e):** Detailed guidelines for reporting of deaths have been issued by Union Health Ministry to all States/UTs. Accordingly, all States/UTs report cases and deaths to Union Health Ministry on a regular basis.

ICMR on 10<sup>th</sup> May 2020 issued 'Guidance for appropriate recording of COVID-19 related deaths in India' (Available at:

[https://www.icmr.gov.in/pdf/covid/techdoc/Guidance\\_appropriate\\_recording\\_of\\_related\\_deaths\\_India.pdf](https://www.icmr.gov.in/pdf/covid/techdoc/Guidance_appropriate_recording_of_related_deaths_India.pdf)).

Health is a State subject. It has been noted that some of States based on reconciliation of mortality data and claims raised by legal heirs/family have also revised the reported COVID-19 deaths.

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